(b) and (t) Discussions covered matters of mutual inteiest and co-operation between tlie two countries. The talks were confidential and il is nol customary to dis-i lose details ol such talks.

SICKNESS BENEFITS TO D.T.C. EMPLOYEES

*135. SHRI *O.* P. TYAGI: Will the Ministei of LABOUR AND REHABILITATION be pleased to slate:

the number of complaints received during the lasi one vear regarding nondisbursemenl ol sickness benefits undei Employees Staie Insurance Scheme to the employees ol Delhi Transport Corporation; and

fb] if su, the action taken In Govern-meni in each use. and the results thereof;

THE MINISTER OI LABOUR AND REHABILITATION (SHRI R. k. K.HA-DILKAR): lin disbursemenl of benefits under the Employees Stale Insurance Sche me in Delhi, is the statutory responsibility ni ihe Employees' State Insurance Corporation. The Corporation has furnished ihe following information in respect of ihe complaints received and disposed ol bj them:

- (a) Separate figures for the Delhi Trans port Corporation are not available, fu all 406 complaints were received in Delhi during the year ended :i(1-9-72 about non-disbursement of benefits undei the Employes' Stale Insurance Scheme.
- (b) OI the 406 eases of complaints. S05 were investigated and disposed oI b\ 30-9-72. The remaining IOI cases were imder investigation. Of the complaints disposed of, ome were admitted while others were nol found fit for acceptance.

NUMBER OI UNEMPLOYED EDUCATED AM) TECHNICAL PERSONNEL

ia; SHRI DAHYABHAI V. PATEL:
SHRI M. K. MOHTA: SHRI
SUNDAR MANI PATEL: SHRI
K. I». SINGH DEO: SHRI
LOKANATH MISRA: SHRI
K. C. PANDA: SHRI
VEERENDRA PATIL:

Will Ihe Ministei of LABOUR AND REHABILITATION be pleased to state .

fa) the details of unemployed educated and technical personnel as on 1st October, 1972;

I' how do these figures compare with ihefigures oi the corresponding dates ol ia-i three years; and

ii j what initiative, il any, has been taken in Governmen! to solve the problem ol educated unemployed?

THE MINI.-, 1 ER OF LABOUR AND REHABILITATION (SHRI R.

KHADILK VR): (a) and (b) Precise information is nol available. However a statemen! showing the available information relating to the number ol job-seekers mithe live register ol Employment Exchanges is laid on the Table of the House (Statemen! I). [See Appendix LXXXII, Annexure No. IB.]

II i Required information is contained in Statemen! Il laid on the Table of the House.

STATEMENT II

- 1. Various development programmes in cluded in the Ith Five Year Plan and in lin Annual Plan of the Central and the Slate Governments are expected to generate increasing number of employment opportunities for ihe unemployed (includ ing the educated). Earlier in 1968, the Government had also initiated certain spe cial measures with a view to relieving unemploymenl among ihe engineers. These related interalia to, acceleration of investi gation, survey anti other preparatory work relating to irrigation, power and Mood con trol projects io he taken up under the Plan, the expansion of practical training programmes Ioi engineer- io enable them to acquire training and experience in in dustry and gram ol financial assistance and other facilities to engineers for set ting up small-scale industries.
- 2. In the Budget Ior 1971-72, a special provision ol' Ks. 25 erores was made for i hemes designed to generate employment for Ihe educated classes including Engineers and 'Technicians. Uic schemes ap proved by the Planning Commission under